

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 215
126(ND)/2016

IN THE MATTER OF:

Mr. C.M. Narula

...

Applicant

Versus

**M/s. CMD Paradesi Developers Pvt Ltd. &
Ors.**

...

Respondent

Under Section: 241-242

Order delivered on 23.04.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Re-notify to 04.06.2024.

Sd/-
(COURT OFFICER)